

आयकर अपीलीय अधिकरण] पुणे न्यायपीठ "एक सदस्य" पुणे में
**IN THE INCOME TAX APPELLATE TRIBUNAL
PUNE BENCH "SMC", PUNE**

**BEFORE
SHRI ANIL CHATURVEDI, AM**

आयकर अपील सं / ITA No.2479/PUN/2017

निर्धारण वर्ष / Assessment Year : 2010-11

Shri Sanjay Ramchandra Yadav, ..Appellant.
1644, A Ward, Rankala Tower,
Dist. Kolhapur.

PAN : AAAPY8565C.

Vs.

The Income Tax Officer, ..Respondent.
Ward 1(3), Tarabai Park,
Kolhapur.

Assessee by : None
(Withdrawal Letter Dt.24.10.2018 filed)

Revenue by : Mrs. Shabana Parveen.

सुनवाई की तारीख / Date of Hearing : 24.10.2018	घोषणा की तारीख / Date of Pronouncement: 24.10.2018
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आदेश/ORDER

PER ANIL CHATURVEDI, AM:

1. The appeal filed by the assessee is emanating out of the order of the Pr. Commissioner of Income-Tax (Appeals) - 1, Kolhapur dt.20.09.2017 for the assessment year 2010-11.
2. On the date of hearing, assessee filed a letter dt.24.10.2018 wherein he submitted that he wanted to withdraw the appeal. Revenue has no objection in assessee's withdrawing the appeal.

3. I have heard the Ld.D.R. and perused the material on record. In view of the request of assessee to withdraw the appeal, appeal of the assessee is dismissed as withdrawn.

4. **In the result, the appeal of the assessee is dismissed.**

Order pronounced in open Court on 24th day of October, 2018.

Sd/-

(ANIL CHATURVEDI)

लेखा सदस्य / ACCOUNTANT MEMBER

पुणे Pune; दिनांक Dated : 24th October, 2018.

Yamini

आदेश की प्रतिलिपि अग्रहित/Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant
2. प्रत्यर्थी / The Respondent
3. CIT(A)-1, Kolhapur.
4. Pr. CIT-1, Kolhapur.
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, "एक सदस्य" / DR, ITAT, "SMC" Pune;
6. गार्ड फाईल / Guard file.

आदेशानुसार/ BY ORDER

// True Copy //

वरिष्ठ निजी सचिव / Sr. Private Secretary
आयकर अपीलीय अधिकरण, पुणे / ITAT, Pune.